

[Translation]

SHRI JAGANNATH CHOUDHARY : My question is numbered 296. Kindly ask for its reply.

MR. SPEAKER : That is not yet due.

SHRI JAGANNATH CHOUDHARY : I want to know by when will it be answered ?

MR. SPEAKER : It will reach you.

Effect of industrial pollution on
tourist places

*303. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether pollution is on the increase in the country due to the industrial expansion;

(b) whether places of tourist interest have also been affected by industrial pollution; and

(c) if so, the guidelines issued to check pollution at tourist places ?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Some areas including tourist places are facing pollution problems due to industrial expansion.

(c) The guidelines issued to check pollution at tourist places include the following :

(i) Protected districts, non-polluting industry districts and industries which could be set up in these districts have been identified. The State Governments/Union Territories have been advised to keep these in view while considering setting up of industries in these areas; and

(ii) For protection of beaches, construction activities within 500 metres from the High Tide level are not permitted.

[Translation]

MR. SPEAKER : You have asked a very dangerous question.

DR. CHANDRA SHEKHAR TRIPATHI : Mr. Speaker, Sir, has the Hon. Minister got surveys conducted of those industries which are polluting the atmosphere and if so, what is the statewise break-up ? What is the number of such industries in Uttar Pradesh which are polluting the atmosphere—be this pollution in air, oil or any other area.

[English]

SHRI Z. R. ANSARI : Sir, the question relates to the places of tourist importance. These are the few places which have been identified—Agra and Mathura in U. P., Red Fort in Delhi, Victoria Memorial Hall in Calcutta, Aguada Fort, Goa, Konarak, Orissa, Nainital and Mussoorie. U. P., and Dal, Lake, Srinagar. These are the places of tourist importance which are being affected by pollution.

[Translation]

DR. CHANDRA SHEKHAR TRIPATHI : Mr. Speaker, Sir, it seems that this survey was conducted before independence. In my Basti district, hundreds of complaints have been filed and the people are threatening self-immolation. The people are facing indescribable difficulties from the Sanjay Paper Mills. So far as the Hon. Minister's statement regarding the tourist complex is concerned, I want to submit that the Taj Mahal, which is a unique place of historical importance and is located in Agra, is being affected by the pollution caused by the Mathura Refinery. What steps is the Government taking in this regard ?

[English]

SHRI Z. R. ANSARI : Sir, steps have been taken as far as protection of monuments in Agra, Mathura and in that area are concerned. The studies have been made with regard to the pollution created by the Mathura refinery, and directions and guidelines have been issued to them. The crude which is being used in Mathura refinery has very very low sulphur. Therefore, whatever air

pollution is created by the Mathura refinery, the studies have been made. It is within the prescribed limits and it is not dangerous to the monuments there.

WRITTEN ANSWERS TO QUESTIONS

[English]

Bookings for Maruti Car

*264. SHRI THAMPAN THOMAS : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applicants for Maruti car for the bookings which closed in November, 1986;

(b) the amount of deposits collected from the applicants;

(c) in how many years time Maruti Udyog will be able to supply the cars for which bookings have been made; and

(d) whether Government propose to allow Maruti Udyog Limited to establish another factory in Kerala to meet the increasing demand for Maruti car ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) : (a) 1,57,018.

(b) Maruti Udyog Ltd. collected Rs. 157.018 Crores as initial deposits.

(c) Maruti Udyog Ltd. expect to supply cars against these bookings by early 1990.

(d) There is no such proposal.

Ceiling on petrol and diesel

*265. SHRI P. KOLANDAIVELU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government had imposed any ceiling on sale of petrol and diesel to the dealers through the oil companies; and

(b) if so, whether such ceilings have been lifted ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) Does not arise.

[Translation]

Working of scheme for self-employment to educated unemployed Youths

*266. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have enquired into the causes of failures in the enterprises started by most of the unemployed youths who were given loans under the Scheme for providing Self-Employment to the Educated Unemployed Youths;

(b) if so, the States where such inquiry has been made and the findings thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). An evaluation was carried out in 1985 in one selected district in each State/ Union Territory in respect of cent per cent cases sanctioned upto 31.3.1984, where the disbursement of loan had taken place. The study was carried out with a limited objective to ascertain whether loans given under the scheme had actually been utilised or not by the beneficiaries for the purpose for which they were sanctioned. The evaluation indicated that the scheme even in the first year of its operation i.e. 1983-84 had made an impact and the majority of the beneficiaries had utilised the loans for the purpose for which these loans were disbursed.

[English]

High Court Judges

*267. SHRI SYED SHAHABUDDIN : Will the Minister of LAW AND JUSTICE be pleased to state :